

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.1965 of 2008

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

20/26.03.2021 At the request of the learned counsel for the
petitioner enabling him to file a substitution petition, put
up this case on 03.05.2021.

(Deepak Roshan, J.)

Fahim/-